

(c) if so, further steps proposed to be taken by Government of India to counter this effort of Pakistan ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :**  
(a) to (c). According to a statement by an official of the US Department of Defence before the US House of Representatives Sub-Committee on Asian and Pacific Affairs on 28th February, 1985, the United States had supplied "Harpoon" missiles to Pakistan in late 1983. Government have also seen reports regarding the possibility of further supply of such missiles to Pakistan in the near future.

Government's serious concern at Pakistan's continued induction of such weaponry has been conveyed on several occasions to the Governments of Pakistan and the USA. Government continue to keep a close watch on all developments having a bearing on the country's security.

#### **Monuments in the Qutab and Tughlakabad Area**

589. **SHRI DHARAM PAL SINGH MALIK :** Will the Minister of CULTURE be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the Hindustan Times, Sunday dated 17 February, 1985 wherein it has been stated that monuments in Qutab and Tughlakabad area are in dilapidated condition;

(b) if so, whether Government propose to take over all these monuments to protect them to attract the tourists: and

(c) if not, the reason thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :**  
(a) Yes, Sir.

(b) and (c). Some monuments have already been protected. Those referred to in the news item will be examined and such of them as are found to be of national importance will be considered for protection by the Archaeological Survey of India.

#### **Manuscripts in the Asiatic Society, Calcutta**

590. **SHRI CHITTA MAHATA :** Will the Minister of CULTURE be pleased to state :

(a) whether thousands of manuscripts now housed in the Asiatic Society, Calcutta, are in a pathetic condition; and

(b) if so, the details in this regard and steps so far taken for their preservation ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :**  
(a) and (c). A good number of manuscripts in oriental languages were lying unattended in the Asiatic Society, Calcutta before it was declared as an institution of national importance in March, 1984. Physical stock-taking of these manuscripts has been taken up recently. Steps have also been initiated for physical security and preservation of manuscripts including appointment of Cataloguers, installation of machineries, air conditioners, Generator etc. and provision of more space.

#### **Appointment of Ex-Governors/Ex-Ministers as Diplomats**

591. **SHRI VIJAY KUMAR YADAV :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Ex-Governors/Ex-Ministers on their appointment as diplomats are given the rank of Cabinet Ministers, Ministers of State, etc.

(b) if so, since when this practice was started.

(c) whether Ex-Governors, when appointed as diplomats, have also ADCs to help them; and

(d) if so, names of diplomats having ADCs, etc. ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :**  
(a) Yes, Sir.

(b) The practice was started in 1975.

(c) and (d). No, Sir. However, the ADC

to the former Governor, Shri Homi J.H. Teleyarkhan, who is India's Ambassador to Italy since last year, has been posted to the same Mission as Second Secretary.

**Thefts of Passengers' Property Including Pick-Pocketing on Railways**

592. SHRI K. RAMACHANDRA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether thefts of passengers' property and baggage, including pick-pocketing are on the increase and if so, reasons thereof;

(b) how many cases of such thefts have been recorded year-wise during last 3 years, indicating number of cases where property was restored to the passengers;

(c) what was the average time taken to restore goods to the passengers; and

(d) whether any compensation is paid by the Railways to the victims and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). As the subject 'Public Order' and 'Police' are in the State List of the VIIth Schedule of the Constitution, it is the responsibility of the State Governments and Union Territory Administrations to enforce law relating to offences. No data in regard to thefts of passengers' property and baggage and pick-pocketing and other details thereof is compiled on all India basis. Therefore, there is no data available to show that such incidents are on the increase and about the number of cases of theft and restoration of property to the passengers.

(d) No compensation is paid to victim passengers for theft of their personal property and baggages.

**Wasteland Project**

593. SHRI M. RAGHUMA REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the wasteland project has been set too high and is unrealistic;

(b) whether the project is to be headed by a eco-sociologist of the Ford Foundation; and

(c) whether Government have plans to get expertise from countries such as Israel which has pioneered in this area ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) to (c) No, Sir.

**Refugee Resettlement Programme of West Bengal**

594. SHRI PRIYA RANJAN DAS MUNSHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to review the total refugee rehabilitation programme of West Bengal immediately to consider the problems of housing agriculture and jobs; and

(b) if so, what are the objectives thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) No, Sir.

(b) Question does not arise.

**Wasteland Development Boards at Central and State Levels**

595. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether a Wasteland Development Board has been constituted at the Central level;

(b) if so, whether such boards are proposed to be set up at the State level also; and

(c) if so, their proposed working and financial implications thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) The Government has decided to set up a National Wastelands Development Board.